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CORRIGENDUM

-----In the notification of the Telecom Regulatory Authority of India No.416-2/2003-FN dated the 27th November, 2006 published in the Gazette of India, Extraordinary, Part III, Section 4 on the 27th November, 2006, page 23, line 10, for "Regulations, 2006", read "Regulations, 2006 (13 of 2006)".

(R.K. Arnold)
Secretary